

levels. The scheme is applicable to all the States/UTs in the country. The Scheme envisages support to total number of 18 projects including project for rehabilitation of Leprosy-Cured Persons (LCPs).

Objectives of NBCFDC

912. SHRIMATI RANEE NARAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) what are the objectives of the National Backward Classes Finance and Development Corporation (NBCFDC);
- (b) what are the schemes being implemented by NBCFDC, State-wise; and
- (c) whether NBCFDC has any special scheme for women?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The main objective of the National Backward Classes Finance and Development Corporation (NBCFDC) are to promote economic and developmental activities for the benefit of Backward Classes and to assist these classes by way of loans and advances for economically and financially viable schemes and projects and assists these classes by way of loans for pursuing general/professional/technical education or training at graduate and higher levels.

(b) NBCFDC implements following schemes through Channelising Agencies and PSBs/RRBs in the States.

1. Term Loan Scheme
2. Micro Finance Scheme

The details of loan disbursed and number of beneficiaries assisted during 2016-17 (upto 31.01.2017) and cumulative State/UT-wise is given in Statement-I and III (*See* below). The Skill Development Training Programmes (SDTP) are implemented by Government Training Institutes and Sector Skill Councils. State-wise achievements are given in Statement-II (*See* below).

(c) Yes, NBCFDC provides loans for eligible women beneficiaries of Backward Classes through SCAs and PSBs/Banks under following specific schemes.

- (i) New Swarnima for Women
- (ii) Mahila Samridhhi Yojana (Micro Finance Scheme for women)

The details of the schemes are given in Statement-IV.

Statement-I

Details showing State/UT-wise and scheme-wise details of funds released by NBCFDC for the year 2016-17 (upto 31.01.17)

Financial: ₹ in Lakh

Physical: No. of Beneficiaries

Sl. No.	2016-17 (upto 31.01.17)						
	Financial			Physical			
	Term Loan Schemes	Micro Finance	Total	Term Loan Schemes	Micro Finance	Total	
1	2	3	4	5	6	7	8
States							
1.	Andhra Pradesh	8.89	0.00	8.89	29	0	29
2.	Assam						
	(i) through SCA's						
	(ii) through Vijaya Bank	12.77	0.00	12.7	3	0	3
	(iii) through NEDFI	0.00	400.00	400.00	0	3000	3000
3.	Bihar	1091.10	0.00	1091.10	1729	0	1729
4.	Chhattisgarh	0.70	0.00	0.70	1	0	1
5.	Gujarat	941.47	145.00	1086.47	1107	897	2004
6.	Goa	50.00	0.00	50.00	47	0	47
7.	Haryana	325.87	75.00	400.87	1025	500	1525
8.	Himachal Pradesh	340.66	10.00	350.66	525	100	625
9.	Jammu and Kashmir	190.00	110.00	300.00	320	980	1300
10.	Jharkhand	97.65	2.50	100.15	126	5	131
11.	Karnataka	926.07	1030.50	1956.57	1330	7714	9044

1	2	3	4	5	6	7	8
12. Kerala		4077.09	3998.00	8075.09	6503	30315	36818
13. Madhya Pradesh		100.56	0.00	100.56	121	0	121
14. Manipur							
(i) through SCA's							
(ii) through NEDFi		0.00	400.00	400.00	0	3000	3000
15. Maharashtra		12.61	0.00	12.61	6	0	6
16. Punjab		425.00	875.00	1300.00	845	8090	8935
17. Rajasthan		2.09	0.00	2.09	4	0	4
18. Sikkim		0.00	0.00	0.00	0	0	0
19. Tamil Nadu		402.19	7200.00	7602.19	722	47155	47877
20. Tripura		1750.00	250.00	2000.00	3900	2500	6400
21. Uttar Pradesh		763.65	600.00	1363.65	1431	2812	4243
22. Uttarakhand		0.00	0.00	0.00	0	0	0
23. West Bengal		275.00	225.00	500.00	467	1525	1992
SUB TOTAL							
STATES (1 to 23)		11793.37	15321.00	27114.37	20241	108593	128834
II. UTs							
24. Chandigarh		0.30	0.00	0.30	2	0	2
25. Delhi		17.50	0.00	17.50	21	0	21
26. Puducherry		300.43	200.00	500.43	501	2000	2501
Sub TOTAL/UTs (24 to 26)		318.23	200.00	518.23	524	2000	2524
TOTAL (I + II)		12111.60	15521.00	27632.60	20765	110593	131358

Statement-II*State-wise achievements of Skill Development Training Programme*

Sl. No.	Name of the States/UTs.	No. of Trainees		
		2013-14	2014-15	2015-16
1	2	3	4	5
1.	Andhra Pradesh	150	270	915
2.	Assam	0	0	1192
3.	Bihar	500	870	370
4.	Chandigarh	0	50	
5.	Chhattisgarh	90	340	400
6.	Delhi	100	110	100
7.	Goa	0	50	0
8.	Gujarat	670	770	500
9.	Haryana	1850	860	1330
10.	Himachal Pradesh	150	230	342
11.	Jammu and Kashmir	50	210	250
12.	Jharkhand	350	1020	500
13.	Karnataka	410	270	540
14.	Kerala	290	370	80
15.	Madhya Pradesh	200	690	1857
16.	Maharashtra	320	120	330
17.	Manipur	200	500	380
18.	Odisha	0	760	660
19.	Puducherry	0	50	0
20.	Punjab	90	390	234
21.	Rajasthan	680	230	1269

1	2	3	4	5
22.	Sikkim	0	150	0
23.	Tamil Nadu	480	330	670
24.	Telangana	0	0	197
25.	Tripura	0	0	565
26.	Uttar Pradesh	3060	705	1210
27.	Uttarakhand	0	25	305
28.	West Bengal	655	2040	950
TOTAL		10295	11410	15146

Statement-III

Details showing cumulative State/UT-wise and scheme-wise-details of funds released by NBCFDC since inception (upto 31.01.17)

Financial: ₹ in lakh
Physical: No. of Beneficiaries

Sl. No.		Financial			Physical		
		Term Loan Schemes	Micro Finance	Total	Term Loan Schemes	Micro Finance	Total
1	2	3	4	5	6	7	8
I. States							
1.	Andhra Pradesh	14434.35	2975.00	17409.35	219610	117968	337578
2.	Assam						
	(i) through SCA's	921.32	773.10	1694.42	1085	4371	5456
	(ii) through Vijaya Bank	12.77	0.00	12.77	3	0	3

1	2	3	4	5	6	7	8
	(iii) through NEDFi	0.00	4125.00	4125.00	0	40587	40587
3.	Bihar	4901.64	100.00	5001.64	10257	400	10657
4.	Chhattisgarh	1185.21	82.81	1268.02	2014	352	2366
5.	Gujarat	13835.53	1448.21	15283.74	27490	11396	38886
6.	Goa	1990.08	57.65	2047.73	1880	367	2247
7.	Haryana	6471.78	1956.50	8428.28	29516	9983	39499
8.	Himachal Pradesh	6869.09	448.46	7317.55	10471.00	2073	12544
9.	Jammu and Kashmir	1559.92	382.56	1942.48	3548	3171	6719
10.	Jharkhand	783.95	361.50	1145.45	1424	1515	2939
11.	Karnataka	27186.53	9169.23	36355.76	166980	56396	223376
12.	Kerala	67962.77	34068.48	102031.25	190766	392149	582915
13.	Madhya Pradesh	5057.57	327.50	5385.07	17686	1552	19238
14.	Manipur						
	(i) through SCA's	483.04	0.00	483.04	1061	0	1061
	(ii) through NEDFi	0.00	2175.00	2175.00	0	18295	18295
15.	Maharashtra	20040.58	4112.00	24152.58	39498	34854	74352
16.	Odisha	1171.21	264.40	1435.61	3937	2810	6747
17.	Punjab	5470.89	1025.00	6495.89	12785	9590	22375
18.	Rajasthan	6013.71	466.87	6480.58	16249	3822	20071
19.	Sikkim	2531.42	181.44	2712.86	3766	1398	5164
20.	Tamil Nadu	15190.83	41479.33	56670.16	63447	586548	649995
21.	Tripura	8301.91	1333.20	9635.11	20502	13232	33734
21.	Uttar Pradesh	9080.45	3266.00	12346.45	23349	19338	42687
22.	Uttarakhand	222.06	33.75	255.81	360	221	581
23.	West Bengal	5499.52	3622.00	9121.52	12424	30497	42921

1	2	3	4	5	6	7	8
SUB TOTAL:							
STATES (1 to 23)	227178.13	114234.99	341413.12	880108	1362885	2242993	
II. UTs							
24. Chandigarh	112.67	8.00	120.67	237	62	299	
25. Delhi	391.76	0.00	391.76	614	0	614	
26. Puducherry	3578.56	944.00	4522.56	9060	8200	17260	
Sub TOTAL (24 to 26)	4082.99	952.00	5034.99	9911	8262	18173	
TOTAL (I + II)	231261.12	115186.99	346448.11	890019	1371147	2261166	

Statement-IV

Details of 'New Swarnima' and 'Mahila Samridhi Yojana'

NEW SWARNIMA

Objectives

Inculcating the spirit of self-dependence among the women of Backward classes living below double the poverty line under Term Loan.

Salient Features

- The target group of the "New Swarnima" scheme of NBCFDC is the women belonging to Backward Classes living below double the poverty line.
- The beneficiary women is not required to invest any amount of her own on the projects upto cost of ₹ 1,00,000/-.
- The rate of interest on the amount of loan is less as compared to the general loan scheme of the Corporation.

Eligibility

- The women belonging to Backward Classes as notified by the Central/State Governments from time to time shall be eligible for loan under this scheme.
- The annual family income of the applicant should be below ₹ 1, 20,000/- p.a. in urban areas and ₹ 98, 000/- p.a. in rural areas.

Maximum Loan Amount	₹ 1.00 Lakh (Per beneficiary)
Pattern of Financing	
NBCFDC Loan	95%
SCA Contribution	05%
Rate of Interest	
From NBCFDC to SCA	2% p.a.
SCA to beneficiary	5% p.a.
Repayment	
Loan is to be repaid in quarterly installments with maximum 10 years (including the moratorium period of six months on the recovery of principal).	

MAHILA SAMRIDDHI YOJANA

(Micro Finance Scheme for women)

Objectives

To provide Micro Finance to women Self Help Groups (SHGs) belonging to the target group.

Salient Features of the Scheme

1. Maximum loan limit per beneficiary: ₹50, 000/-
2. Maximum number of women in one SHG: 20

Implementation

The scheme is to be implemented through SCAs in rural and urban areas by way of financing the women beneficiaries either directly or through Self-Help-Groups (SHGs).

Eligibility of the Beneficiary

Women belonging to the Backward Classes as notified by Central/State Government from time to time and living below double the poverty line (*i.e.* annual family income of the beneficiary should be less than ₹ 1,20,000/- p.a. in urban areas and ₹98, 000/- p.a. in rural areas).

Pattern of Finance

1. NBCFDC loan: 95%
-

2. SCA/Beneficiary contribution: 05%

Utilization Period

4 months from date of disbursement

Rate of Interest

- | | | |
|-----------------------|---|---------|
| 1. From NBCFDC to SCA | : | 1% p.a. |
| 2. SCA to Beneficiary | : | 4% p.a. |

Repayment

Loan is to be repaid in quarterly installments within 48 months (including the moratorium period of six months on the recovery of principal).

Drug de-addiction Centres in Madhya Pradesh

913. SHRI VIVEK K. TANKHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of drugs de-addiction centres functioning in Madhya Pradesh during the current year, district-wise;

(b) whether Government proposes to open new de-addiction centres in the State and if so, the details thereof, district-wise;

(c) the number of proposals received from the State and the levels at which they are pending with Government, district-wise; and

(d) whether any time-frame has been fixed for clearance of these projects and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Details of Integrated Rehabilitation Centre for Addicts (IRCA) in the State of Madhya Pradesh receiving financial assistance under the "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse", is given in the Statement (*See below*).

(b) to (d) The number of de-addiction centres likely to be established in a State/UT depends on the number of online proposals received from the State Governments/UT Administrations.

As per the existing guidelines of the Scheme, the proposals for new projects